

SPECIAL BENCH  
COURT - I

S-6

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/93(KB)2018  
IA(I.B.C)/1434(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024

IN THE MATTER OF	<b>BENGAL POLYPET VS PINCON SPIRIT LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr.Arun Kumar Gupta,CA ]For the Liquidator

O R D E R

1. Ld.Authorised representative for the Liquidator present.
2. **IA(I.B.C)/1434(KB)2024-** is an application filed by the Liquidator placing on record Progress Report, which is at page 13 and this application is duly supported by an affidavit of Liquidator at page 20.This progress report is taken on record and IA is accordingly **allowed and disposed** of.

**D. ARVIND**  
**Member (Technical)**

**BIDISHA BANERJEE**  
**Member (Judicial)**